

Title: Introduction of the Special Financial Assistance to the State of Uttaranchal Bill, 2004.

15.05 hrs.

**(x) SPECIAL FINANCIAL ASSISTANCE TO THE  
STATE OF UTTARANCHAL BILL \*,2004**

\*m01

SHRI K.C. SINGH 'BABA' (NAINITAL): I beg to move for leave to introduce a Bill to provide for special financial assistance to the State of Uttaranchal for the purpose of promoting the welfare of Scheduled Castes, Scheduled Tribes and Other Backward Sections of People and for the development, exploitation and proper utilization of its resources.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for special financial assistance to the State of Uttaranchal for the purpose of promoting the welfare of Scheduled Castes, Scheduled Tribes and Other Backward Sections of People and for the development, exploitation and proper utilisation of its resources. "

*The motion was adopted.*

SHRI K.C. SINGH 'BABA' : I introduce the Bill.

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MR. DEPUTY-SPEAKER: Shri Sunil Khan – Not present.

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